

**HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR  
(Chief Justice's Secretariat)**

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**ORDER No.:** 146

**Dated:** 16-05-2016

Consequent upon selection/appointment of Steno Typists in Jammu Division vide Order No. 141/PSY dated 14.05.2016, the following transfers and postings of Steno Typists are hereby made, in the interest of administration:-

1. Shri Aatish Malmotra S/o Subash Chander Malmotra R/o H. No.34, New Plot Jammu appointed temporarily as Steno Typist in the grade of Rs. 5200-20200 + Grade Pay 2400 is posted as such in the Court of Munsiff, Mahore against available vacancy.
2. Shri Ajay Sharma S/o Inder Dev Sharma R/o 284/4 Rajpora Mangotrian, Shakti Nagar, Jammu appointed temporarily as Steno Typist in the grade of Rs. 5200-20200 + Grade Pay 2400 is posted as such in the Court of Munsiff, Banihal vice Shri Vikas Mahajan.
3. Ms. Eva Gupta D/o Tarsem Gupta R/o Partap Garh, Jammu appointed temporarily as Steno Typist in the grade of Rs. 5200-20200 + Grade Pay 2400 is posted as Steno Typist in the Court of Passenger Tax Magistrate, Jammu against available vacancy.
4. Shri Jagdeep Singh S/o Bhupinder Singh R/o Raj Bagh Hiranagar, Kathua appointed temporarily as Steno Typist in the grade of Rs. 5200-20200 + Grade Pay 2400 is posted as such in the Court of Munsiff, Billawar against available vacancy.
5. Ms. Palvee Patyal D/o Joginder Singh R/o VPO Rajinder Pura, Samba appointed temporarily as Steno Typist in the grade of Rs. 5200-20200 + Grade Pay 2400 is posted as such in the Court of Munsiff, Samba against available vacancy.
6. Ms. Manpreet Kour D/o Karam Singh R/o Pangdour, Samba appointed temporarily as Steno Typist in the grade of Rs. 5200-20200 + Grade Pay 2400 is posted as such in the Court of Munsiff Mobile Magistrate (Traffic) Kathua against available vacancy.
7. Ms. Nisha Sharma D/o Harbans Lal R/o Badyal Brahmana, R.S.Pura, Jammu appointed temporarily as Steno Typist in the grade of Rs. 5200-20200 + Grade Pay 2400 is posted as such in the Court of Sub Registrar, Jammu against available vacancy.

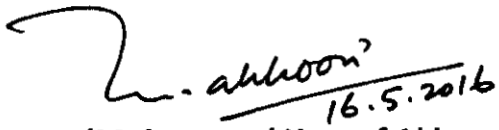
16.5.2016

8. Ms. Lovely Panotra D/o Jagdish Chander R/o Jallo Chak, Jammu appointed temporarily as Steno Typist in the grade of Rs. 5200-20200 + Grade Pay 2400 is posted as such in the Court of Munsiff, Katra against available vacancy.
9. Ms. Sukham Kumari D/o Gharu Ram R/o Pahariwala, Akhnoor, Jammu appointed temporarily as Steno Typist in the grade of Rs. 5200-20200 + Grade Pay 2400 is posted as such in the Court of Munsiff Mobile Magistrate (Traffic), Rajouri against available vacancy.
10. Shri Vikas Mahajan, Steno Typist, Munsiff Court, Banihal is transferred and posted as such in the Court of Munsiff, Majalta against available vacancy.

**Note:**

- i) All the new appointees shall join their place of postings within a period of 15 days from the date of receipt of the Order. In case any appointee fails to join within the stipulated period of 15 days, his/her appointment shall be cancelled without any further notice.
- ii) All the Presiding Officers before whom the new appointees have to join are directed to get all the testimonials of appointees verified from the concerned authorities.
- iii) The appointee shall give an undertaking in the shape of an affidavit duly attested by a Judicial Magistrate 1st Class to the effect that in case adverse report about his /her character and antecedents is received from the Inspector General of Police, CID, Jammu & Kashmir to whom a reference shall be made by the concerned Presiding Officer, his/her appointment shall be deemed to be cancelled ab-initio and he/she shall have no claim on his/her appointment.
- iv) The salary of the appointee shall not be drawn and disbursed unless a satisfactory report in respect of (ii) & (iii) above is received.

**(By Order)**

  
 (Mohammad Yousuf Akhnoor)  
 Principal Secretary to  
 Hon'ble the Chief Justice

No.: 589-610/PSY

Dated: 16-05-2016

**Copy to the:**

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2. Registrar Vigilance, High Court of Jammu & Kashmir.  
...for information.
- 3-9. Pr. District & Sessions Judge, Jammu/ Ramban/Reasi/ Kathua/ Samba/ Rajouri/ Udhampur.
10. Passenger Tax Magistrate, Jammu.
- 11-16. Munsiff/JMIC, Samba/ Katra/Mahore/Banihal/Billawar/Majalta.
17. Sub Registrar, Jammu.
- 18-19. Munsiff Mobile Magistrate (Traffic), Kathua/Rajouri.  
..... for information and necessary action.
20. Sh. \_\_\_\_\_  
..... for information and compliance.
21. Order File.
22. Incharge NIC, High Court wing, Srinagar for uploading in High Court Website.

  
 (G.M. Parray)  
 Joint Registrar

16/5/2016  
16/5/16